- (b) if so, the details thereof; and
- (c) what action Government has taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) to (c) A representation from Shri Kamran Siddiqui, General Secretary, Real Cause was received, *inter-alia*, seeking CBI inquiry into the Batla House incident. Shri Kamran Siddiqui had also filed a petition before the Hon'ble Supreme Court praying for CBI enquiry into this matter and before NHRC seeking similar action. The Supreme Court has dismissed the petition on 8.12.2008. The reply of Delhi police in response to the notice of NHRC has already been filed on 23.10.2008 and the matter is pending.

Organization structure of NIA

340. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has constituted National Investigation Agency (NIA);
- (b) what is the organization structure of the agency;
- (c) whether the agency proposes to establish offices region-wise/State-wise;
- (d) whether the agency has infrastructural facilities and funds for running its activities; and
- (e) if so, the details thereof?

THE MINISTRY MINISTER OF STATE IN OF HOME **AFFAIRS** (SHRI SRIPRAKASH JAISWAL): (a) to (e) The National Investigation Agency (NIA) has been constituted and the Director General has been appointed and assumed office. The Director General shall be assisted by 1 Addl. Director General, 2 Inspectors General to start with. Additional posts required to be provided in the first instance such as at the level of Dy. Inspectors General, Superintendents of Police, Addl. Superintendents of Police, Dy. Superintendents of Police, Inspectors, etc. and other officers and Ministerial Staff have been sanctioned. The Agency has its Headquarters at Delhi and would function from its Headquarters for the time being. A provision of Rs.50 lakhs has been made for remaining part of financial year 2008-09. Further, a tentative provision of Rs.10 crores has been proposed for financial year 2009-10, which is subject to revision at the RE stage for meeting the infrastructural and other financial needs of the Agency.

Guwahati Blasts

341. SHRIMATI JAYA BACHCHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has enquired into Guwahati Blasts that took place on the new year's day this year;
 - (b) if so, what are the findings;

- (c) whether Government has taken up the matter with Bangladesh Government; and
 - (d) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) to (d) Government of Assam has informed that three bomb blasts took place on 1st January 2009 in different parts of Guwahati City, resulting in death of 7 persons and injuries to 69 persons. In this connection three cases have been registered and are under investigation. Preliminary investigations have revealed involvement of United Liberation Front of Asom (ULFA) militants in these incidents so far.

Although during investigations, involvement of Bangladesh nationals in these incidents have not come out so far, the use of Bangladesh territory by leaders of ULFA to carry out anti-Indian activities have been taken up with Bangladesh Government at various fora.

Infiltration from Bangladesh

- 342. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of the steps taken by Government to stop illegal infiltration from Bangladesh;
- (b) whether Government has any information that a good number of Bangladeshi citizen do not return to their native places after completion of the Visa period; and
- (c) the details whether Government has any specific information about the number of illegal migrants those who are settled in various States of the nation?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) In order to check infiltration from Bangladesh, the Government of India has adopted a multi pronged approach including the following:
 - (i) Construction of border fencing and roads and flood lighting.
 - (ii) Round the clock surveillance of the borders by Border Security Force which patrols both land and riverine stretches of border.
 - (iii) Setting up of 1185 border out posted along Indo-Bangladesh border of which 802 outposts have already been established.
 - (iv) Introduction of modern surveillance equipments including night vision devices, etc.
 - (v) Upgradation of intelligence machinery.
- (b) and (c) It is not possible to indicate the exact number of Bangladeshi immigrants who may have crossed over surreptitiously and settled in various states of the country. The number of Bangladeshi nationals who came on valid documents and who over stayed during the last three years are given below:-